NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No.542/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December 2017, 10.30 A.M

Name of the Company Under Section		Navbharti Builders (India) Pvt.LtdVersus-Registrar of Companies, Bihar. 252 (3)		
)//	SURENDRA	SINGH, ADVOCATE	Appellant company	5. singly, Adv 05. 12.20 FT

ORDER

Ld. Counsel for the petitioner is present.

List on 07/02/2018.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)